

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1698

TO BE ANSWERED ON JULY 26, 2017

PRIVATE BUILDERS FOR AFFORDABLE HOUSING

No. 1698 SHRIMATI SANTOSH AHLAWAT :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Private Builders didn't show much interest in providing affordable house for the citizens;
- (b) if so, the details and the reasons therefor;
- (c) whether the Government is planning to launch any scheme to encourage private builders to provide affordable houses; and
- (d) if so, the details thereof and the response from the Private Builders in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS

(RAO INDERJIT SINGH)

- (a) to (d): Government has launched Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] Mission on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. The Mission comprises four components viz., In-Situ Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy; Affordable Housing in Partnership (AHP); and Subsidy for Beneficiary-Led Individual Housing Construction (BLC).

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PMAY (U) Mission envisages private sector participation under the Affordable Housing in Partnership and Slum Redevelopment components of the mission. A central grant of Rs. 1 lakh per house on average under the slum redevelopment programme and @ 1.5 lakh per EWS house under the AHP component is admissible under the mission.

Details of project proposals accepted under AHP component of PMAY (U) mission (including subsumed RAY projects) and ISSR Component of PMAY (U) Mission, are at Annexure.

States/UTs wise details of physical and financial status w.r.t. In-Situ Slum Redevelopment component (ISSR) component of PMAY(Urban)

(as on 17th July 2017)

Sl. No.	Name of the States/ UTs	No. of cities	No. of Project Proposals	Financial Progress (Rs in crore)			Physical Progress (Nos)		
				Project cost	Central Assistance Sanctioned	Central Assistance Released	Houses Sanctioned	Houses grounded for Construction	Houses Completed
1	A&N Island (UT)	-	-	-	-	-	-	-	-
2	Andhra Pradesh	-	-	-	-	-	-	-	-
3	Arunanchal Pradesh	-	-	-	-	-	-	-	-
4	Assam	-	-	-	-	-	-	-	-
5	Bihar	-	-	-	-	-	-	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-
7	Chhattisgarh	4	6	141.39	22.62	7.12	2,262	-	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-
12	Gujarat	5	58	2,273	375.51	150.20	37,551	14,598	1,070
13	Haryana	-	-	-	-	-	-	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-	-	-	-
16	Jharkhand	-	-	-	-	-	-	-	-
17	Karnataka	-	-	-	-	-	-	-	-
18	Kerala	-	-	-	-	-	-	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-
20	Madhya Pradesh	3	4	163.42	21.72	-	2,172	-	-
21	Maharashtra	1	1	198	23.56	-	2,356	255	-
22	Manipur	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-	-	-
26	Orissa	2	3	433	73.00	-	7,300	-	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-
28	Punjab	1	1	45	10.25	4.10	1,025	-	-
29	Rajasthan	-	-	-	-	-	-	-	-
30	Sikkim	-	-	-	-	-	-	-	-
31	TamilNadu	-	-	-	-	-	-	-	-
32	Telangana	-	-	-	-	-	-	-	-
33	Tripura	-	-	-	-	-	-	-	-
34	Uttar Pradesh	-	-	-	-	-	-	-	-
35	Utrakhand	-	-	-	-	-	-	-	-
36	West Bengal	-	-	-	-	-	-	-	-
Grand Total :-		16	73	3,254.36	526.66	161.42	52,666	14,853	1,070

States/UTs wise details of physical and financial status w.r.t. Affordable Housing in Partnership (AHP) component of PMAY(Urban)

(as on 17th July 2017)

Sl. No.	Name of the States/ UTs	No. of cities	No. of Project Proposals	Financial Progress (Rs in crore)			Physical Progress (Nos)		
				Project cost	Central Assistance Sanctioned	Central Assistance Released	Houses Sanctioned	Houses grounded for Construction	Houses Completed
1	A&N Island (UT)	1	2	51.25	8.57	-	571	-	-
2	Andhra Pradesh	38	78	6,713.25	1,801.59	720.64	120,106	6,138	3,996
3	Arunanchal Pradesh	-	-	-	-	-	-	-	-
4	Assam	-	-	-	-	-	-	-	-
5	Bihar	-	-	-	-	-	-	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-
7	Chhattisgarh	16	39	2,589.93	391.29	156.52	26,086	14,239	926
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-
12	Gujarat	32	68	4,379.30	931.88	364.20	62,125	47,647	4,543
13	Haryana	-	-	-	-	-	-	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-	-	-	-
16	Jharkhand	-	-	-	-	-	-	-	-
17	Karnataka	117	166	4,946.34	1,410.98	219.72	94,065	-	-
18	Kerala	-	-	-	-	-	-	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-
20	Madhya Pradesh	45	58	11,702.09	1,681.59	634.47	112,106	51,489	-
21	Maharashtra	22	46	12,016.98	1,640.21	327.19	109,347	34,327	-
22	Manipur	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-	-	-
26	Orissa	3	8	757.04	180.15	33.29	12,010	-	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	-	-	-	-	-
29	Rajasthan	23	37	1,997.80	310.43	86.92	20,695	8,214	-
30	Sikkim	-	-	-	-	-	-	-	-
31	TamilNadu	25	41	1,988.67	349.26	127.32	23,284	15,872	32
32	Telangana	63	144	4,881.15	1,207.22	398.66	80,481	19,946	422
33	Tripura	-	-	-	-	-	-	-	-
34	Uttar Pradesh	-	-	-	-	-	-	-	-
35	Uttarakhand	1	2	154.31	6.96	2.78	464	464	10
36	West Bengal	-	-	-	-	-	-	-	-
Grand Total :-		386	689	52,178.11	9,920.10	3,071.70	661,340	198,336	9,929

States/UTs wise details of physical and financial status w.r.t. Affordable Housing in Partnership (AHP) component of RAY

(as on 17th July 2017)

Sl. No.	Name of the States/ UTs	No. of cities	No. of Project Proposals	Financial Progress (Rs in crore)			Physical Progress (Nos)		
				Project cost	Central Assistance Sanctioned	Central Assistance Released	Houses Sanctioned	Houses grounded for Construction	Houses Completed
1	A&N Island (UT)	-	-	-	-	-	-	-	-
2	Andhra Pradesh	-	-	-	-	-	-	-	-
3	Arunanchal Pradesh	-	-	-	-	-	-	-	-
4	Assam	-	-	-	-	-	-	-	-
5	Bihar	-	-	-	-	-	-	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-
7	Chhattisgarh	-	-	-	-	-	-	-	-
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-
10	Delhi (UT)	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-
12	Gujarat	6	10	1,167.08	130.30	65.51	17,373	16,602	14,895
13	Haryana	-	-	-	-	-	-	-	-
14	Himachal Pradesh	-	-	-	-	-	-	-	-
15	Jammu & Kashmir	-	-	-	-	-	-	-	-
16	Jharkhand	-	-	-	-	-	-	-	-
17	Karnataka	1	3	56.07	2.49	0.83	992	992	704
18	Kerala	-	-	-	-	-	-	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	-	-	-	-	-	-	-
21	Maharashtra	-	-	-	-	-	-	-	-
22	Manipur	-	-	-	-	-	-	-	-
23	Meghalaya	-	-	-	-	-	-	-	-
24	Mizoram	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-	-	-
26	Orissa	-	-	-	-	-	-	-	-
27	Puducherry (UT)	-	-	-	-	-	-	-	-
28	Punjab	-	-	-	-	-	-	-	-
29	Rajasthan	1	8	175.25	7.26	2.25	5,776	5,776	5,776
30	Sikkim	-	-	-	-	-	-	-	-
31	TamilNadu	-	-	-	-	-	-	-	-
32	Telangana	-	-	-	-	-	-	-	-
33	Tripura	-	-	-	-	-	-	-	-
34	Uttar Pradesh	-	-	-	-	-	-	-	-
35	Utrakhand	-	-	-	-	-	-	-	-
36	West Bengal	-	-	-	-	-	-	-	-
Grand Total :-		8	21	1,398.41	140.05	68.59	24,141	23,370	21,375